## Sale of shares of NTPC

## †1154. SHRI RAJ MOHINDER SINGH: SHRI RAM JETHMALANI:

Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that Government have taken **a** decision to sell the shares of the National Thermal Power Corporation in the market;
  - (b) if so, the details in this regard;
- (c) the percentage of shares of National Thermal Power Corporation with the public sectors and the private sectors respectively; and
- (d) what will be the change in the ownership of the shares of Corporation in the wake of the recent decision?

THE MINISTER OF POWER (SHRI P.M. SAYEED): (a) and (b) Yes, Sir. The Government of India has taken a decision for combined Public Issue of 865,830,000 Equity shares of Rs. 10 each consisting of fresh issue of 432,915,000 Equity Share through IPO by NTPC and "Offer for Sale" of 432,915,000 Equity Shares of NTPC by the Government.

- (c) Presently no Public Sector and Private Sector is holding equity of NTPC.
- (d) The Government of India holding will reduce to 89.5% of the post-issue paid-up equity shares capital of NTPC in the wake of the recent decision.

## Higher installed capacity than the demand of power

- †1542. SHRI RAJ MOHINDER SINGH: Will the Minister of POWER be pleased to state:
- (a) whether it is a fact that installed capacity of electricity generation in many parts of the country is higher than the demand of electricity in those areas;
  - (b) if so, the details of such areas;
- (c) whether it is also a fact that the areas devoid of electricity could not be electrified in the absence of adequate arranagement for electricity transmission in the country;

<sup>†</sup>Original notice of the question was received in Hindi.